

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2023				
Court- wise pendency of Cases as on 31.12.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	812	300	1112
2	Addl.District & Sessions Judge., (Court No. 2), Agartala (Vacant) Charge remains with Smt. Sharmistha Mukherjee, Addl.District & Sessions Judge, Agartala	662	356	1018
3	Smt. Sharmistha Mukherjee, Addl.District & Sessions Judge,(Court No. 3),Agartala(EXCL. POC SO)	0	73	73
4	Sri Soumyo Bikash Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	650	354	1004
5	Sri Sunil Kumar Singh, Addl.District & Sessions Judge, (Court No. 5), Agartala(FTSC)	253	326	579
6	Sri Ramdas Chattopadhyay, Judge, Family Court, Agartala	549	423	972
7	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	541	460	1001
8	Smt. Tanusree Debnath, Civil Judge (Sr. Div) & Asstt. Sessions Judge, (Court No.1), Agartala	636	37	673
9	Smt. Anindita Deb Ray, Civil Judge (Sr. Div) & Asstt. Sessions Judge, (Court No.2), Agartala	777	37	814
10	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	274	897	1171
11	Sri Raja Gupta, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	88	1633	1721
12	Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala (Vacant), Charge remains with Smt. Debjani Majumder , Civil Judge(Jr.Div.)-cum-JM., First Class, Agartala.	241	602	843
13	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	136	615	751
14	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	48	583	631
15	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	27	795	822
16	Smt. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	49	834	883
17	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	26	931	957
18	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala(FTC)	53	837	890
19	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala(FTC)	37	858	895
Total		5859	10951	16810
Station-wise pendency of Cases as on 31.12.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4769	10068	14837
Total		4769	10068	14837
2	Family Court, Agartala	549	423	972
3	Addl. Judge, Family Court, Agartala	541	460	1001
Total		1090	883	1973
Grand Total		5859	10951	16810

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2023				
Court- wise pendency of Cases as on 31.12.2023				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Udaipur	194	178	372
2	Sri Manabendra Debbarma, Addl. District and Sessions Judge, Udaipur	186	134	320
3	Sri Subhra Nath, Judge, Family Court, Udaipur	194	265	459
4	Sri Motom Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur	317	66	383
5	Smt. Debaleena Kilikdar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	123	251	374
6	Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur (Vacant) Charge remains with Smti. Mohana Deb , JM, First Class-cum- Civil(Jr.Div.), Udaipur	39	318	357
7	Smt Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	11	222	233
8	Smt Dipannita Ganguly, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	15	296	311
9	Sri Ayan Choudhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	9	258	267
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	7	327	334
Total		1095	2315	3410
Station-wise pendency of Cases as on 31.12.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	885	1465	2350
2	Amarpur	16	585	601
Total		901	2050	2951
3	Family Court, Udaipur	194	265	459
Grand Total		1095	2315	3410

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2023				
Court- wise pendency of Cases as on 31.12.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S L Dutta, District & Sessions Judge, Belonia	397	225	622
2	Sri Dharmendu Das Addl.District & Sessions Judge, Belonia	0	0	0
3	Judge, Family Court, Belonia, (Vacant), Charge remains with Sri Dharmendu Das, Addl. District & Sessions Judge, Belonia	192	119	311
4	Sri Sushanta Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	104	40	144
5	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	36	534	570
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	141	370	511
7	Smt. Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	37	361	398
8	Sri Tapan Debbarma, Addl.District & Sessions Judge, Sabroom,	97	48	145
9	SDJM-cum-Civil Judge (Jr. Div), Sabroom (Vacant), Charge remains with Sri NR Rakesh Das, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	16	296	312
10	Sri NR Rakesh Das, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	43	234	277
Total		1063	2227	3290
Station-wise pendency of Cases as on 31.12.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	715	1530	2245
2	Sabroom	156	578	734
Total		871	2108	2979
3	Family Court, Belonia	192	119	311
Grand Total		1063	2227	3290

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2023				
Court- wise pendency of Cases as on 31.12.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	116	176	292
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar	11	71	82
3	Sri Gobinda Das, Judge, Family Court, Kailashahar	154	353	507
4	Smt. Ishika Dan, Civil Judge(Sr. Div) & Assistant Sessions Judge, Kailashahar	277	16	293
5	Sri Purandar Prasad Paul, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div)., Kailashahar	122	565	687
6	Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM First Class, Kailashahar	213	392	605
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar	68	398	466
8	JM, First Class-cum-Civil Judge(Jr. Div.), (Court No.2),Kailashahar (Vacant), Charge remains with Smt. Susmita Das, JM., First Class-cum-CJ (Jr.Div), Kailashahar	49	422	471
Total		1010	2393	3403
Station-wise pendency of Cases as on 31.12.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	856	2040	2896
Total		856	2040	2896
2	Family Court , Kailashahar	154	353	507
Grand Total		1010	2393	3403

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2023				
Court- wise pendency of Cases as on 31.12.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	284	269	553
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	154	307	461
3	Smt. Sudipta Choudhury, Judge, Family Court, Dharmanagar	195	125	320
4	Sri Shaurav Saha, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Dharmanagar	207	12	219
5	Sri Saamyajyoti Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	96	275	371
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	188	465	653
7	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	68	464	532
8	Sri Piyush Priyadershi, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	232	234
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	5	258	263
Total		1199	2407	3606
Station-wise pendency of Cases as on 31.12.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	997	1792	2789
2	Kanchanpur	7	490	497
Total		1004	2282	3286
3	Family Court, Dharmanagar	195	125	320
Grand Total		1199	2407	3606

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2023				
Court- wise pendency of Cases as on 31.12.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Sanjoy Bhattacharjee, District & Sessions Judge, Sonamura	255	546	801
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	80	110	190
3	Sri Subhadeep Saha, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	219	588	807
4	Sri Kaushik Bhattacharjee, Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	66	439	505
5	Smt. Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	38	436	474
6	Sri Debashis Kar, Additional District & Sessions Judge, Bishalgarh	202	293	495
7	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	41	891	932
8	Sri Ali Haydar Khan, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	105	771	876
Total		1006	4074	5080
Station-wise pendency of Cases as on 31.12.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	578	2009	2587
2	Bishalgarh	348	1955	2303
Total		926	3964	4890
3	Family Court , Sonamura	80	110	190
Grand Total		1006	4074	5080

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2023				
Court- wise pendency of Cases as on 31.12.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sankari Das, District and Sessions Judge, Khowai,	100	223	323
2	Sri Rajib Bhattacharjee, Addl.District & Sessions Judge, Khowai	100	152	252
3	Sri Veda Pratim Debbarma, Judge, Family Court, Khowai	65	75	140
4	Sri Ramanuj Bhattacharjee, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Khowai	103	41	144
5	Smt. Nandita Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	39	1346	1385
6	Smt. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	45	1501	1546
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	22	1392	1414
Total		474	4730	5204
Station-wise pendency of Cases as on 31.12.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	409	4655	5064
Total		409	4655	5064
2	Judge, Family Court, Khowai	65	75	140
Grand Total		474	4730	5204

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2023				
Court- wise pendency of Cases as on 31.12.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Ambassa	78	167	245
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	52	84	136
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	17	40	57
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	37	3	40
5	Sri Satyajit Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	41	87	128
6	Smt. Ranjabati Roy, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	4	133	137
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	92	150	242
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	10	828	838
9	Sri Biswatosh Dhar, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	68	266	334
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	17	368	385
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	16	93	109
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	37	37
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	1	34	35
Total		433	2290	2723
Station-wise pendency of Cases as on 31.12.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	212	474	686
2	Kamalpur	170	1244	1414
3	Longtharai Valley	33	461	494
4	Gonda Twisa	1	71	72
Total		416	2250	2666
5	Family Court, Ambassa	17	40	57
Grand Total		433	2290	2723

District-wise pendency of Civil and Criminal Cases as on 31.12.2023

Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5859	10951	16810
2	Gomati District, Udaipur	1095	2315	3410
3	South Tripura District, Belonia	1063	2227	3290
4	Unakoti Judicial District, Kailashahar	1010	2393	3403
5	North Tripura District, Dharmanagar	1199	2407	3606
6	Sepahijala District, Sonamura	1006	4074	5080
7	Khowai District, Khowai	474	4730	5204
8	Dhalai District, Ambassa	433	2290	2723
Total		12139	31387	43526